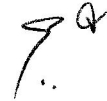


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

In view of the requisition from the Hon'ble High Court of Delhi, New Delhi, following transfer/posting orders are hereby made **with immediate effect**:

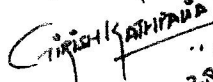
Sl. No.	Name & EC	From	To
1.	Sh. Bed Prakash Lal S/o Sh. Chandeshwar Lal EC:13288	SJA in Record Room (Crl.), New Delhi District, PHIC, New Delhi.	SJA in Establishment Branch, Hon'ble High Court of Delhi, New Delhi. <i>(On diverted capacity)</i>
2.	Sh. Dinesh Kumar S/o Sh. Gopal Giri EC:13509/83485526	SJA in Record Room (South-East), Saket Courts, New Delhi.	SJA in Establishment Branch, Hon'ble High Court of Delhi, New Delhi. <i>(On diverted capacity)</i>
3.	Sh. Vijay Kumar S/o Sh. Chhater Pal EC:17229143	SJA in RTI Branch (West), THC, Delhi.	SJA in Establishment Branch, Hon'ble High Court of Delhi, New Delhi. <i>(On diverted capacity)</i>
4.	Sh. Bhaskar Chander Tiwari S/o Sh. Damodar Tiwari EC:49649459	Reader in the court of Sh. Ashish Kumar Meena, MM (SW), Dwarka Courts, Delhi.	SJA in Establishment Branch, Hon'ble High Court of Delhi, New Delhi. <i>(On diverted capacity)</i>
5.	Sh. Mujeebur Rehman S/o Sh. Abdul Hameed EC:13130	Reader in the court of Sh. Virender Kumar Karta, Spl. Judge (North), Rohini Courts, Delhi.	SJA in Establishment Branch, Hon'ble High Court of Delhi, New Delhi. <i>(On diverted capacity)</i>
6.	Sh. Rajiv Kr. Gaur S/o Sh. Om Prakash Gaur EC:13390	SJA in Fine & Audit Branch (North-East), KKD, Delhi.	SJA in Establishment Branch, Hon'ble High Court of Delhi, New Delhi. <i>(On diverted capacity)</i>
7.	Sh. Kushagra Chaturvedi S/o Sh. Krishan Mohan EC:27607066	Reader in the court of Ms. Isra Zaidi, MM (Mahila Court-02), Shahdara, Karkardooma Courts, Delhi.	SJA in Establishment Branch, Hon'ble High Court of Delhi, New Delhi. <i>(On diverted capacity)</i>
8.	Sh. Mahender S/o Sh. Manohar Lal EC:85576362	SJA in O/o CMM (South), Saket Courts, New Delhi.	SJA in Establishment Branch, Hon'ble High Court of Delhi, New Delhi. <i>(On diverted capacity)</i>

  
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Sl. No.	Name & EC	From	To
9	Sh. Pratap Singh S/o Sh. Man Singh EC:66480546	SJA in Record Room (Sessions), Central, THC, Delhi.	SJA in Establishment Branch, Hon'ble High Court of Delhi, New Delhi. <i>(On diverted capacity)</i>
10	Ms Samita Jhanji W/o Sh. Vikas Jhanji EC:44966338	SJA in Filing Section (North-West). Rohini Courts, Delhi.	SJA in Establishment Branch, Hon'ble High Court of Delhi, New Delhi. <i>(On diverted capacity)</i>
11	Sh. Satender Kumar S/o Sh. Harpal Singh EC:12543	SJA in Facilitation Centre (East), Karkardooma Courts, Delhi.	SJA in Establishment Branch, Hon'ble High Court of Delhi, New Delhi. <i>(On diverted capacity)</i>

Noted: All these officials are hereby stand relieved from their respective place of posting forthwith with further directions to join/ report for duty at *Establishment Branch, Hon'ble High Court of Delhi* positively by 10:00 am on 30.05.2022.

(b) Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination, and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

  
 (Girish Kathpalia) 01:40pm  
 28.5.22

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi


40435-40510

No. P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 28 / 05 / 2022

**Copy forwarded for information and necessary action to:**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Sh. Janardan Tripathi, Registrar (Estt.-I) Hon'ble High Court of Delhi, New Delhi w.r.t. letter No.8740/Estt./E-IV/DHC dated 24.05.2022.
3. Ld. Principal District & Sessions Judges, Delhi/New Delhi.
4. Ld. Officers/Officer-in-charges concerned.
5. The Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
6. The DDOs concerned for further necessary action as per rules.
7. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/update as per rules.
8. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' *(on Website)*.
9. The officials concerned.

  
 (Balbir Singh Shalar) 28/5/22  
 Administrative Officer (Judl.)  
 Admn.-II, Central, THC